

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 2954/2013

This the 25th day of February, 2016

Hon'ble Ms. Chameli Majumdar, Member (J)

Shri Shri Ram,
S/o Late Shri Biju,
Ex. Loco Pilor (Goods)
North Central Railway,
Tundla.
R/o WZ-69, nagli Jalib,
Near Janakpuri,
East Metro Station,
New Delhi-110058

... Applicant

(By Advocate: Mrs. Meenu Mainee)

Versus

1. The General Manager,
North Central Railway,
Allahabad.
2. The Divisional Railway Manager
North Central Railway,
Allahabad
3. The Divisional Personnel Officer (LAW),
D.R.M. Office,
North Central Railway,
Allahabad Respondents

ORDER (ORAL)

By Ms. Chameli Majundar, M(J):

Learned counsel for the respondents has submitted that full pension has been released vide order dated 06.01.2015. Learned counsel for the applicant has submitted that the OA may be disposed of as full pension has been released.

Accordingly, OA is dismissed as infructuous.

**(Chameli Majumdar)
Member (J)**

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